## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 123(ND)2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY:

Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the .

Companies Act 2013

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

Mr. Chetan Sharma Sr Adv T Mr. A. K. Bajpai Alu

Mr. Anit gupta Adu

Petitioner

Mr. P. Nyuh
Mr. Asurtent buffer 5 Des-1,2,3,7,8 Acural gue (:

## Order

Ld. Counsel for the Respondents says that the Rejoinder has been handed over to them only yesterday and the matter be posted for arguments.

List for arguments on 11.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)